## GOVERNMENT OF INDIA POWER LOK SABHA

UNSTARRED QUESTION NO:1072 ANSWERED ON:17.07.2014 SHARING OF HYDRO POWER PROJECTS Chaudhary Shri P.P.

## Will the Minister of POWER be pleased to state:

- (a) whether any agreement has been signed amongst the Union Government and the State Governments of Punjab, Haryana and Rajasthan on the share in hydro power projects of Punjab;
- (b) if so, the percentage/quantity of share of Rajasthan under various agreements and the percentage/quantity provided to Rajasthan;
- (c) whether any dispute has arisen over sharing in power projects;
- (d) if so, the steps being taken by the Union Government to settle the disputes;
- (e) whether the Union Government is considering to seek the opinion of the Hon'ble Supreme Court in this regard; and
- (f) if so, the details thereof?

## Answer

THE MINISTER OF STATE (INDEPENDENT CHARGE) FOR POWER, COAL AND NEW & RENEWABLE ENERGY ( SHRI PIYUSH GOYAL )

(a) to (f): An agreement was reached between the States of Punjab, Haryana and Rajasthan and Government of India on 10.05.1984 wherein it was agreed that in view of the claims raised by Haryana and Rajasthan for sharing of power in Anandpur Sahib Hydel Project, Mukerian Hydel Project, Thein Dam Project, UBDC Stage-II and Shahpur Kandi Hydel Scheme, the Government of India shall refer the matter to the Supreme Court for its opinion. The opinion of the Hon'ble Supreme Court was to be sought on whether the States of Rajasthan and Haryana are entitled to a share in the power generated from these hydel schemes and in case they are, what would be the share of each State.

However, subsequently in the discussions held between the Chief Ministers of Punjab, Haryana and Rajasthan on 29-30 July, 1992 and 6th August, 1992 a consensus was reached not to refer the matter to the Hon'ble Supreme Court. It was also decided that the States would come to a reasonable agreement through mutual consultations. In order to resolve the issue amicably, a number of formal and informal discussions have taken place. However, no consensus has emerged so far due to the divergent views of the stakeholder States.